

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 658
ANSWERED ON 03/02/2026**

FUNCTIONING OF CAPART

658. Dr. ThirumaavalavanTholkappian:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Council of Advancement of People's Action and Rural Technology (CAPART) is still functional;**
- (b) if so, the purpose for which it was constituted;**
- (c) whether the Government has the details pertaining to the activities done by the CAPART; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (d): The Council for Advancement of People's Action and Rural Technology (CAPART) has been dissolved and merged with the National Institute of Rural Development and Panchayati Raj (NIRDPR) through a decision of Cabinet in the year 2020. In view of this, CAPART does not exist as a separate entity and hence, it is not functional.

Further, the Ministry has details regarding the activities earlier undertaken by erstwhile CAPART. The objectives and functions of CAPART, as laid down in its Memorandum of Association, pertained to promotion of voluntary action, advancement and dissemination of appropriate rural technologies, capacity building of voluntary organizations, coordination of technology-related efforts for rural development and acting as a knowledge and information resource in the rural development sector. These objectives are now being addressed through NIRDPR as per extant guidelines.
